

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 572

TO BE ANSWERED ON JULY 22, 2021

USE OF ALTERNATIVE SAND FOR CONSTRUCTION WORKS

No. 572. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the steps taken by the Government to ensure that the construction industry articulates guidelines to inspire use of alternative sand in projects and create a market mandate;**
- (b) whether the Government is aware that an association of builders in consultation with experts and scientists can start work to promote the usage of alternative sand and contractors and builders can endorse the sands in their client buildings;**
- (c) if so, the efforts made by the Government in this direction;**
- (d) whether the Government is aware that research and academic institutions can play a vital role in the development of evaluation methods and specifications for use of alternative sands in construction; and**
- (e) if so, the details thereof along with the steps taken/being taken by the Government in this regard?**

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF

HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a): The important steps taken by the Government for use of alternate materials for sand include the following:

- i. Inclusion of alternate fine aggregates in relevant Indian Standard “IS: 383-2016 “Coarse & Fine Aggregate for Concrete- Specification”**

- ii. **Use of Construction & Demolition (C&D) waste-based products which includes fine aggregate as partial substitute for sand by Public agencies**
- iii. **Central Public Works Department (CPWD) has issued SOR on Pre-cast Solid cement concrete blocks & Pavements made of C&D waste.**
- iv. **CPWD has issued directions to use C&D waste products in its construction works.**
- v. **Various Public agencies such as NBCC, Delhi Development Authority (DDA), PWD Delhi have issued similar directives.**

Ministry of Environment, Forest and Climate Change (MoEFCC) has issued Construction & Demolition Waste Management Rules, 2016 which specifies for time bound setting up of C&D waste-based units by Urban Local Bodies (ULBs) and usage of C&D waste products in the construction works.

Through workshops/conferences the use of C&D waste materials including fine aggregates (sand) is being propagated/promoted.

(b) & (c): Yes, Sir. Association of builders such as National Real Estate Development Council (NAREDCO) and Confederation of Real Estate Developers Associations of India (CREDAI) in consultation with experts and scientists are promoting the usage of alternative sands through various Information Education and Communication (IEC) activities such as webinars/seminars/workshops/meetings/social media platforms. Contractors and builders are also endorsing the alternative sands in their client buildings.

(d) & (e): Yes, Sir. National Council for Cement and Building Materials (NCB), Ministry of Commerce and Industry carried out Research & Development (R&D) project on developing alternative to natural sand. Based on NCB's R&D input, use of C&D waste, bottom ash, copper slag and blast furnace slag etc. as alternative to natural sand for certain level of replacement have been included IS: 383 - 2016. Based on further research being carried out by NCB, the present level of replacement in IS: 383 is proposed to be enhanced.